

Government, in accordance with their statutes. The government collects information from time to time about the work being done under such collaboration.

- (c) No such specific guidelines have been issued.
- (d) Does not arise.

#### **New map released by Pakistan**

575. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether Pakistan has recently released a new political map which depicts Jammu and Kashmir as a disputed territory, and claims the regions of Sir Creek and the erstwhile state of Junagarh in Gujarat as part of its territory;
- (b) if so, the reaction of Government in this regard;
- (c) whether Government proposes to bring up a vital issue like this in an international forum; and
- (d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI V. MURALEEDHARAN): (a) to (d) On 4 August 2020, a so-called 'political map' of Pakistan was unveiled by its Prime Minister making absurd assertions and laying untenable claims to territories in the Indian State of Gujarat and our Union Territories of Jammu and Kashmir and Ladakh.

Government has rejected Pakistan's obsession with territorial aggrandisement supported by cross border terrorism. It has also been emphasized that Pakistan should desist from laying untenable claims to Indian territories, which have neither legal validity nor international credibility.

Government continues to respond appropriately to Pakistan's malicious actions and propaganda, including on the issue of J&K, at various international fora.

#### **NCERT survey on online learning amid COVID-19**

576. SHRI JYOTIRADITYA M. SCINDIA: Will the Minister of EDUCATION be pleased to state:

- (a) whether the National Council of Educational Research and Training (NCERT) has recently conducted a survey on students studying in CBSE-affiliated schools,